

**GOVERNMENT OF INDIA
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:6466
ANSWERED ON:05.05.2010
COMPLAINTS IN CIVIL SERVICES EXAMINATION
Devappa Anna Shri Shetti Raju Alias

Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether several complaints of irregularities in the Civil Services Examination conducted by Union Public Service Commission (UPSC) have been received;
- (b) if so, the details thereof alongwith the nature of complaints during the last two years; and
- (c) the action taken by the Government on these complaints?

Answer

Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State (Independent Charge) of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; and Minister of State in the Ministry of Parliamentary Affairs (SHRI PRITHVIRAJ CHAVAN)

(a) & (b) : As per the information available the representations have been received mostly from unsuccessful candidates alleging irregularities in the Civil Services Examination (CSE) concerning the UPSC's re-evaluation system of papers, scaling system and method of moderation of marks in the papers etc.

(c) : The alleged complaints/representations are examined in consultation with UPSC as per existing rules/guidelines relating to Civil Services Examination.